

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2503**  
TO BE ANSWERED ON 22/03/2023

**PROGRESS OF HOUSES UNDER PMAY-G**

2503 SHRI M. SHANMUGAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any target has been fixed for construction of number of houses under PM Awaas Yojana (Gramin) and the amount of funds allocated and spent during the last three years and in current year in the country, State-wise;
- (b) if so, the details thereof;
- (c) whether any monitoring Committee has been formed to review the progress of construction of houses in various States under the scheme, if so, the details thereof;
- (d) whether any award scheme has been launched for the best performing States/UTs in the construction of houses and achieving the targets; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b): The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to achieve the objective of “Housing for All” in rural areas with the overall target of construction of 2.95 crore pucca houses with basic amenities by 31<sup>st</sup> March, 2024. The details of Central Share released and fund utilized by the States under PMAY-G during the last three years and current year are given in **Annexure**.

(c): Performance monitoring of PMAY-G is done through real time capture of progress using work flow enabled transactional data in Management Information System (MIS) i.e. AwaasSoft and dedicated analytic dash board for micro monitoring. For process monitoring mechanisms such as Performance Review Committee (PRC) meeting with States/UTs, inspections by central teams [Area Officers and National Level Monitors (NLM)], monitoring by District Development Coordination and Monitoring (DISHA) Committee headed by Member of Parliament, Social Audit, etc., exist.

The National Level Monitoring system of Ministry of Rural Development is a third party monitoring and reporting mechanism working towards regular assessment of implementation of Rural Development Programmes /Schemes including PMAY-G in the country.

(d) & (e): The Ministry has taken several initiatives to ensure timely completion of the houses under PMAY-G, inter alia, conferring awards to the best performing States/UTs, performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

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## Annexure

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) &amp; (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 2503 TO BE ANSWERED ON 22.03.2023 REGARDING "PROGRESS OF HOUSES UNDER PMAY-G"

Details of Central Share released and amount utilized by the States/UTs during the last three years and in current year under PMAY-G:

(Rs.in crore)

S. No	Name of State/UT	FY 2019-20 to FY 2021-22		FY 2022-23 (as on 16.03.2023)		Total	
		Central Release	Utilization*	Central Release	Utilization*	Central Release	Utilization*
1	Arunachal Pradesh	104.85	23.07	69.58	127.13	174.43	150.20
2	Assam	8,708.51	5,511.52	6,678.75	9,891.25	15,387.26	15,402.77
3	Bihar	14,669.12	24,224.75	7,426.32	11,429.51	22,095.44	35,654.26
4	Chhattisgarh	869.67	2,005.13	344.23	644.15	1,213.90	2,649.28
5	Goa	0	1.7	0	0.44	0	2.14
6	Gujarat	1,265.63	2,186.83	455.87	885.57	1,721.50	3,072.40
7	Haryana	34.55	93.89	29.59	56.08	64.14	149.97
8	Himachal Pradesh	43.59	78.53	31.23	31.68	74.82	110.21
9	Jammu & Kashmir	986.98	1,240.14	820.21	620.16	1,807.19	1,860.30
10	Jharkhand	6,999.18	11,384.60	944.47	1,919.09	7,943.65	13,303.69
11	Kerala	0	103.72	70.29	83.77	70.29	187.49
12	Madhya Pradesh	11,367.35	16,291.71	4,799.16	11,048.91	16,166.51	27,340.62
13	Maharashtra	4,375.23	6,362.08	2,514.11	2,647.29	6,889.34	9,009.37
14	Manipur	116.2	133.18	161.14	95.36	277.34	228.54
15	Meghalaya	303.81	316.02	106.44	80.63	410.25	396.65
16	Mizoram	58.08	51.46	29.58	55.52	87.66	106.98
17	Nagaland	34.81	37.81	52.50	19.68	87.31	57.49
18	Odisha	6,031.08	11,139.25	1,723.28	294.28	7,754.36	11,433.53
19	Punjab	67.53	155.84	71.56	91.68	139.09	247.52
20	Rajasthan	5,447.39	8,935.01	2,157.52	2,909.84	7,604.91	11,844.85
21	Sikkim	1.22	0.71	0	1.66	1.22	2.37
22	Tamil Nadu	1,495.07	2,338.39	1,334.91	2,128.67	2,829.98	4,467.06
23	Tripura	1,711.62	1,419.76	953.31	1,275.09	2,664.93	2,694.85
24	Uttar Pradesh	9,703.54	16,067.47	3,227.55	4,962.82	12,931.09	21,030.29
25	Uttarakhand	149.18	145.35	96.62	147.59	245.80	292.94
26	West Bengal	15,474.38	24,317.25	0	1,090.95	15,474.38	25,408.20
27	Andaman & Nicobar	16.88	11.52	0	0.39	16.88	11.91
28	Dadra & Nagar Haveli and Daman & Diu	55.98	78.64	0	12.21	55.98	90.85
29	Lakshadweep	0	0.36	0	0	0	0.36
30	Andhra Pradesh	0	0	0	87.65	0	87.65
31	Karnataka	309.6	0	0	0	309.60	0
32	Ladakh	0	0	2.98	0	2.98	0
<b>Total</b>		<b>90,401.02</b>	<b>1,34,656.08</b>	<b>34,101.19</b>	<b>52,639.05</b>	<b>1,24,502.21</b>	<b>1,87,295.13</b>

\* Includes State share

Note: Telengana &amp; Puducherry are not implementing PMAY-G.